

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: 3rd International Conference on Mediation scheduled to be held on 09th and 10th April, 2022, through virtual mode. – Registration Link.

ORDER

No: 4300/2022/RG

Dated 05/04/2022

All the District Judges of the UT of Jammu & Kashmir and UT of Ladakh are hereby nominated to register and participate in the 3rd International Conference on Mediation scheduled to be held on 09th and 10th April, 2022, through virtual mode.

Since, 09th of April, 2022 is a working day in UTs of J&K and Ladakh, except District Jammu, therefore, the nominated officers, except those posted in District Jammu, shall attend the Conference on 09th April, 2022 (after Courts hours) and on 10th April, 2022 (full session). The District Judges posted in District Jammu, however, shall attend the full sessions of the Conference on both days i.e. on 9th & 10th April, 2022.

By Order.

JS-4-66
(Sanjeev Gupta)
Registrar General

No: 12083-12145/RG/95

Dated: 05/04/2022

Copy of above forwarded to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Director, J&K Judicial Academy, Jammu
5. Member Secretary, Legal Services Authority, J&K and Ladakh, Jammu
6. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.
7. All District Judges, UT of J&K and UT of Ladakh,
..... for information and necessary compliance & with the request to get themselves registered with the link for the aforesaid Conference, to be provided by the Incharge Coordinator, Mediation and Conciliation Committee, High Court of J&K and Ladakh.
8. Incharge Coordinator, Mediation and Conciliation Committee, High Court of J&K and Ladakh for information and with the request to take all further necessary actions in the matter, accordingly.
9. CPC, e-Courts, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
10. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.

JS-4-66
Registrar General